

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.605  
TO BE ANSWERED ON 26<sup>TH</sup> FEBRUARY, 2016**

**MEDICAL COLLEGES**

**605. SHRI JITENDRA CHAUDHURY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the private medical colleges earn more than thousand crores of rupees per annum through admission in MBBS and Post Graduate medical courses;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether these colleges are running without facilities, no patients and fake faculties; and
- (d) if so, the details thereof and the action taken by the Government to check these irregularities in private medical colleges?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): No such information in respect of Private Medical Colleges is maintained Centrally. However, in the case of private un-aided medical colleges the fee structure is decided by a Committee set up by the respective State Government under the chairmanship of retired High Court Judge in pursuance of the directions of the Hon'ble Supreme Court of India. It is for the Committee to decide whether the fee proposed by an institute is justified and the fee fixed by the Committee is binding on the institute.

(c) & (d): The Medical Council of India after verifying the teaching and infrastructure facilities available at the medical colleges sends its recommendation to the Central Government, Ministry of Health & Family Welfare. Central Government issues approval/disapproval on the basis of MCI recommendation.

In the event of identification of fake faculty either on the basis of complaints or MCI's own verification, the said college can be debarred for 2 years for making admissions in the MBBS course. The matter is also referred to Ethics Committee of the Council to investigate against the said fake faculty/Dean/Principal of college and action is taken against them as per the Code of Medical Ethics Regulation.